

ITEM NO.32

COURT NO.3

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

PETITION(S) FOR SPECIAL LEAVE TO APPEAL (C) NO(S). 11266/2021

(Arising out of impugned final judgment and order dated 02-06-2021 in SA No. 552/2017 passed by the High Court of Judicature at Allahabad, Lucknow Bench)

HARI SHANKAR NATH TIWARI & ORS.**PETITIONER(S)****VERSUS****STATE OF U.P. & ORS.****RESPONDENT(S)**

**(IA No. 84000/2022 - DISPENSING WITH SERVICE OF NOTICE
 IA No. 86706/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT**

**IA No. 116419/2021 - EXEMPTION FROM FILING O.T.
 IA No. 86707/2021 - EXEMPTION FROM FILING O.T.
 IA No. 116418/2021 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES
 IA No. 86708/2021 - PERMISSION TO FILE LENGTHY LIST OF DATES)**

WITH**SLP(C) Nos. 20938-20941/2021 (XI)**

**(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
 84928/2021**

FOR EXEMPTION FROM FILING O.T. ON IA 84931/2021**FOR PERMISSION TO FILE LENGTHY LIST OF DATES ON IA 84932/2021****FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
 116427/2021****FOR EXEMPTION FROM FILING O.T. ON IA 116428/2021****FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
 163127/2021****FOR DISPENSING WITH SERVICE OF NOTICE ON IA 83983/2022****IA No. 83983/2022 - DISPENSING WITH SERVICE OF NOTICE****IA No. 84928/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT****IA No. 116428/2021 - EXEMPTION FROM FILING O.T.****IA No. 84931/2021 - EXEMPTION FROM FILING O.T.****IA No. 116427/2021 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES****IA No. 163127/2021 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES****IA No. 84932/2021 - PERMISSION TO FILE LENGTHY LIST OF DATES)****SLP(C) Nos. 11261-11262/2021 (XI)**

**FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
 86633/2021**

FOR EXEMPTION FROM FILING O.T. ON IA 86634/2021
 FOR PERMISSION TO FILE LENGTHY LIST OF DATES ON IA 86635/2021
 FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 117581/2021
 FOR EXEMPTION FROM FILING O.T. ON IA 117582/2021
 FOR DISPENSING WITH SERVICE OF NOTICE ON IA 84040/2022
 IA No. 84040/2022 - DISPENSING WITH SERVICE OF NOTICE
 IA No. 86633/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
 IA No. 117582/2021 - EXEMPTION FROM FILING O.T.
 IA No. 86634/2021 - EXEMPTION FROM FILING O.T.
 IA No. 117581/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
 IA No. 86635/2021 - PERMISSION TO FILE LENGTHY LIST OF DATES)

SLP(C) Nos. 11277-11280/2021 (XI)
 (FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 86792/2021
 FOR EXEMPTION FROM FILING O.T. ON IA 86793/2021
 FOR PERMISSION TO FILE LENGTHY LIST OF DATES ON IA 86795/2021
 FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 87401/2021
 FOR EXEMPTION FROM FILING O.T. ON IA 87402/2021
 FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 117523/2021
 FOR EXEMPTION FROM FILING O.T. ON IA 117526/2021
 FOR DISPENSING WITH SERVICE OF NOTICE ON IA 84006/2022
 IA No. 84006/2022 - DISPENSING WITH SERVICE OF NOTICE
 IA No. 86792/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
 IA No. 87402/2021 - EXEMPTION FROM FILING O.T.
 IA No. 86793/2021 - EXEMPTION FROM FILING O.T.
 IA No. 117526/2021 - EXEMPTION FROM FILING O.T.
 IA No. 87401/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
 IA No. 117523/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
 IA No. 86795/2021 - PERMISSION TO FILE LENGTHY LIST OF DATES)

Date : 21-04-2023 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE K.M. JOSEPH
 HON'BLE MRS. JUSTICE B.V. NAGARATHNA

For Petitioner(s) Mr. Rahul Pratap, AOR

Mr. Rajat Singh, AOR
 Mr. Rajat Singh, Adv.
 Mr. Apoorva Tiwari, Adv.
 Ms. Aurica Bhattacharya, Adv.

For Respondent(s) Mr. V.K.Shukla, Sr. Adv.
 Mr. Rajeev Kumar Dubey, Adv.
 Mr. Arun Kumar Singh, Adv.
 Mr. Ashiwan Mishra, Adv.
 Ms. Priya Gaur, Adv.
 Mr. Kamlendra Mishra, AOR

Mr. Abhisekh Bose, Adv.
 Mr. M. A. Chinnasamy, AOR
 Mr. C Raghavendren, Adv.
 Mrs. C Rubavathi, Adv.
 Mr. M Veeraragavan, Adv.

Mr. Siddharth, AOR
 Mr. Amit Kumar Agrawal, Adv.

UPON hearing the counsel the Court made the following
 O R D E R

In view of letter circulated by learned counsel for the respondent-State Government of Uttar Pradesh seeking adjournment, matters stand adjourn for four weeks.

(JAGDISH KUMAR)
 COURT MASTER (SH)

(RENU KAPOOR)
 ASSISTANT REGISTRAR